X

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

0.A. 1494/96.

 $\underline{Dt.of} \ \underline{Decision} : 24-\underline{07}-\underline{97}.$

B. Appa Rao

.. Applicant.

· Vs

- 1. The Administrative Officer, SHAR CENTRE, SRIHARIKOTA, Nellore Dist.-524 124 (A.P).
- The Director, ISRO, SHAR CENTRE, Sriharikota, Nellore Dist-124. (AP).
- The Union of India, Rep.by its Secretary, Min. of Defence, New Delhi.

.. Respondents.

Counsel for the applicant

: Mr.Y.L. Narasimha Murthy

Counsel for the respondents

: Mr.N.R.Devaraj, Sr.CG\$C.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)
THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

CRAL ORDER (PER HON'BLE SHRI R.RANCARAJAN : MEMBER (ADMN.)

None for the applicant. Mr.N.R.Devaraj, learned counsel for the respondents.

- 2. This OA is posted to-day at the request of the applicant's counsel in his letter dated 22-07-97. The learned counsel for the applicant now requests permission to with-draw the OA with a right to file a fresh OA on this matter.
- 3. This OA is filed for the following relief:-

To direct the respondents to attend adjudicate of the application and therefore pass necessary orders directing them to give appointment to the applicant in their department for Tradesmen-A as per the recruitment order already given to him and pass such other order/orders as to costs etc., as the Hon.Tribunal deems fit and proer in the circumstances of the case.

4. The permission is granted to with-draw this OA. Accordingly the CA is dismissed as withdrawn, as regards the filing of fresh OA issue will be considered when a fresh OA is filed. No costs.

PB.S.JAL PARAMESHWAR (4)
MEMBER (JUDL. 10)

Dated : The 24th July, 1997. (Dictated in the OpenCourt)

(R. RANGARAJAN) MEMBER (ADMN.)

Andres 20247

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Copy to :-

- 1. The Administrative Officer, SHAR Centre, Sriharikota, Nellore Dist. .-524124.
- 2. The Director, ISRO, SHAR Centre, Sriharikota, Nellore Dist. 124.A.P.
- 3. The Secret-ry, (Min. of Defence) , Department of SPACE, New Delhi.
- 4. One Copy to Mr. Y.L.Nar-simha Murthy , Advacate, CaA.T . Hydetabad,.
 - 5. One copy to Mr. N.R. Devaraj , Sr.CGSC. C.A.T. Hyderabad.
 - 6. One Copy To The D.R. (A").
 - 7. One Duplicate Copy.

ARRIVATORY

TYPED BY COMPARED BY.

APPROVED BY

IN THE CENTRAL ADMINISTRATIONE TRIBUNAL HYDERA BAD

THE HON BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON BLE SHRI B.S. JA I PARA MESHWAREN

DATED: 24-7.97

ORDER/JUDGEMENT

M.A. R.A/C.A.NO.

D.A.NO.

1494 /96

Admitted and Interim directions

Allowed

Disposed of with directions,

Dishissed

Dismissed as withdrawn Dismissed for default Ordered/Rejected.

No order as to costs.

YLKR

II Court.

पेन्द्रोव ज्ञानक्तित्तु कं विक्रास्त्र Gentral Addultistrativo I ributa! दियसम्बद्धाः

-5 AUG 1997

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